

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No.146 of 2016(SZ)

Appellant(s)

Respondent(s)

System Alloys
Rep. By its Managing Partner,
Bangalore.

Vs Karnataka State Pollution
Control Board, Rep. By its
Secretary and 5 others.

Counsel appearing for applicant

Counsel appearing for respondents

M/s.Gunasekaran Associates
A.Gunasekaran
C.P.Palanisamy, S.Padmini
K.B.Srinivas

M/s. R. Thirunavukarasu and
M. Swarnalatha for R-1
Mr. Devaraj Ashok for R2 to R4

Note of the Registry	Orders of the Tribunal
Item No.15	<p>Date: 13th September, 2017</p> <p>Pleadings completed. Post this appeal for hearing on 06.11.2017.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>